

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Review Petition No. 08 of 2016  
In O.P. No. 01 of 2015**

**Dated: 11<sup>th</sup> July, 2017**

**In the matter of:**

Tata Power Delhi Distribution Ltd.

... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

... Respondent(s)

BSES Yamuna Power Ltd.

... Review Petitioner

:

**ORDER**

Since the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **23.08.2017.**

PPS/ Court Master

*tpd*